

Annexure – 7

Name of the corporate debtor: Mastana Foods Private Limited; Date of commencement of CIRP: 18.09.2019; List of creditors as on: 11.05.2021

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not Admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1.	Income Tax Department	Central	Govt. of India, Ministry of Finance, Income Tax Department, Karnal	13.11.2019	228,83,32,918	228,83,32,918	Outstanding Income Tax Demands	Nil	Nil	No	NA	Nil	Nil	0	0	-
2.	Income Tax Department - TDS Circle 75(1)	Central	NA	04.03.2020	37, 39,170	37, 39,170	TDS Demand	Nil	Nil	No	NA	Nil	Nil	0	0	-
3.	Employees Provident Fund Department	Central	NA	18.09.2020	15,59,831	15,59,831	Non-payment of Provident Fund Contribution by the establishment	Nil	Nil	No	NA	Nil	Nil	0	0	-
4.	Excise & Taxation Officer of State Tax-cum Assessing Authority	Central	NA	08.03.2021	12,05,07,027	0	Excise Demand	Nil	Nil	No	NA	Nil	Nil	12,05,07,027	0	A Claim of Rs. 9,65,54,684 was submitted by the Department on 26.10.2020 which was not admitted by the Resolution Professional. Further, a revised

																claim of Rs. 12,05,07,027 dated 03.03.2021 was submitted by the Department which was received by the Resolution Professional on 08.03.2021 via Speed Post.
				Total	2,41,41,38,946	2,29,36,31,919		0	0		NA	0	0	12,05,07,027	0	